

O.A.488/90:

28.5.90

Adjourned to 5.6.90.

B.O.

Am

28.5.90

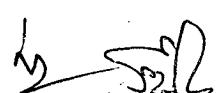
5.6.90

SPM & ND

Mr. M.R. Rajendran Nair
for applicant

Mr. P.R. Madhusoodhanan for
respondents (proxy)

At the request of the learned
Counsel for the respondents, list
for further directions on admission
to 22.6.90


5.6.90

22.6.90

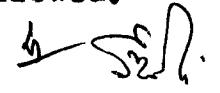
SPM & ND

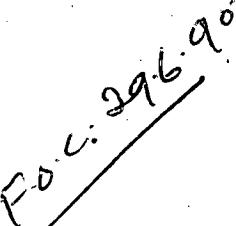
Shri M.R. Rajendran Nair (Order Hon'ble VC)
Shri Madhusoodhanan for SCGSC.

Heard the learned counsel for both the parties.
The learned counsel for the respondents ~~indicated~~ ^{assured} that in
consonance with the judgment of this Tribunal in O.A.722/89,
O.A.731/89 and O.A.80/90, the respondents will consider
the applicants before us also for posting to the Air
Customs Pool, Trivandrum on the basis of seniority-cum-
suitability as and when vacancies arise.

On the basis of the statement of the learned
counsel for the respondents, the application is disposed
of. There will be no order as to costs.

M.P. for joint application is allowed.


22.6.90


22.6.90